## NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

C.P No.69/(MAH)/2011 CA No.

CORAM:

Present:

SHRI M. K. SHRAWAT

MEMBER (J)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 07.04.2017

NAME OF THE PARTIES: Mr. Dilip S. Kapadia

M/s. Maruti Super Touch Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 397/398 of the Companies Act 1956 and 241/242 of the Companies Act, 2013.

S. No. NAME

Dated: 07.04.2017

**DESIGNATION** 

**SIGNATURE** 

1. Sadashiv T. Kharmite PCS

Resp. for

1.2,384

2 Dip 5 Kap Pehihan Medy

## **ORDER** C.P. No. 69/397-398/CLB/MB/MAH/2011

- 1. The Petitioner is present in person. The Learned Representative for the Respondent is present.
- Due to want of time matter cannot be heard today. Adjourned to 1st May 2017 2. at 2.30 PM. Sd/-

M.K. Shrawat Member (Judicial)